

Securities Appellate Tribunal  
IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member  
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :21/06/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURTCODE- MENTION2106-AT11.00A.M.-11.05A.M.**

**899-ADMISSION-COURTCODE-INSPECTION-AT11.05AM**

Misc. Application	537/2023	SUBH STOCK BROKING PVT. LTD.-EXEMPTION Vs. THE CALCUTTA STOCK EXCHANGE LTD AND ANR.	Anjali Agrawal Adv
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(Main Matter Number :SEBI Appeal/0000429/2023)

1 SEBI Appeal	429/2023	SUBH STOCK BROKING PVT. LTD. Vs. THE CALCUTTA STOCK EXCHANGE Ltd AND ANR.	Anjali Agrawal Adv
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Sub Matter : Misc. Application/0000537/2023  
Sub Matter : Misc. Application/0000757/2023

Misc. Application	757/2023	SUBH STOCK BROKING PVT. LTD.-WITHDRAWN Vs. THE CALCUTTA STOCK EXCHANGE LIMITED	Anjali Agrawal, Advocate
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(Main Matter Number :SEBI Appeal/0000429/2023)

**238-DISPOSAL-CODE-DELAYEDPROCEEDINGS-AT11.06AM**

2 SEBI Appeal	557/2020	Dr. Prannoy Roy Vs. SEBI AND ORS.	, DMD ADVOCATE  K. Ashar and CO. R. NO 1, AND THE LAW POINT R,NO2
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Sub Matter(Disposed) : Misc. Application/0000658/2022  
Sub Matter(Disposed) : Misc. Application/0001213/2021

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	558/2020	Radhika Roy Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. Ashar and Co R NO 1. The Law Point
<b><u>219-DISPOSAL-COURTCODE-VIKRAMADITYA-AT 11.10AM</u></b>				
3	SEBI Appeal	51/2021	Vikramaditya Chandra Vs. SEBI	Ms. Shruti Rajan, Advocate  Mr. Venkatesh Dhond, Senior Advocate/b K. Ashar
Sub Matter :		Misc. Application/0000109/2021		
Sub Matter :		Misc. Application/0000560/2020		
	SEBI Appeal	52/2021	Ishwari Bajpai Vs. SEBI	Ms. Shruti Rajan, Advocate  Mr. Venkatesh Dhond, Senior Advocate
Sub Matter :		Misc. Application/0000561/2020		
	SEBI Appeal	53/2021	Saurav Banerjee Vs. SEBI	Bodhi Legal  Mr. Venkatesh Dhond, Senior Advocate
Sub Matter :		Misc. Application/0000583/2020		
10	Misc. Application	560/2020	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates  K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000051/2021)				
	Misc. Application	561/2020	Ishwari Bajpai Vs. SEBI	Mr. Vivek Shah, Advocates  K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000052/2021)				
	Misc. Application	583/2020	Saurav Banerjee Vs. SEBI	DMD Advocates  K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000053/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	109/2021	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates  K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000051/2021)				

**914-CODE-SECONDARYSERVERAO-AT11.15AM**

4	SEBI Appeal	166/2021	National Stock Exchange of India Limited Vs. SEBI	Mr. Darius Khambata, Senior Advocate  Mr. Rafique Dada, Senior Advocate
Sub Matter :		Misc. Application/0000178/2021		
	SEBI Appeal	167/2021	Ravi Narain Vs. SEBI	Mr. P.N. Modi, Senior Advocate Mr. Rafique Dada, Senior Advocate
	Misc. Application	178/2021	National Stock Exchange of India Ltd. Vs. SEBI	AZB and Partners  The Law Point
(Main Matter Number :SEBI Appeal/0000166/2021)				
	SEBI Appeal	168/2021	Ms. Chitra Ramakrishna Vs. SEBI	Mr. Piyush Raheja, Advocate Mr. Rafique Dada, Senior Advocate
	SEBI Appeal	369/2021	OPG Securities Pvt. Ltd. and Ors. Vs. SEBI	Mr. Ravichandra Hegde, Advocate Mr. Mustafa Doctor, Senior Advocate

**39-DISPOSAL-COURTCODE-DIRECTORSUDAR-11.20A.M**

5	SEBI Appeal	61/2022	SHRI SURESH HEGDE AND ANR Vs. SEBI	Rex Legalis
Sub Matter(Disposed) :		Misc. Application/0001341/2021		
Sub Matter(Disposed) :		Misc. Application/0000106/2022		
Sub Matter(Disposed) :		Misc. Application/0000286/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	653/2022	MR. DEEPAK SHENOY Vs. SEBI	Eminent Jurists
Sub Matter(Disposed) : Misc. Application/0000772/2022				
Sub Matter(Disposed) : Misc. Application/0000773/2022				
Sub Matter(Disposed) : Misc. Application/0001595/2022				
	SEBI Appeal	815/2022	MR. DEEPAK SHENOY Vs. SEBI	Eminent Jurists
Sub Matter(Disposed) : Misc. Application/0001182/2022				
<b><u>796-DISPOSAL-COURTCODE-NSECOLOCATION-AT11.25AM</u></b>				
6	SEBI Appeal	747/2021	MASTER CAPITAL SERVICES LIMITED Vs. SEBI	Advocate Vikas Gupta i/b Jural LLP
	SEBI Appeal	203/2022	ADROIT FINANCIAL SERVICE PVT. LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0000655/2022				
	SEBI Appeal	381/2022	PACE STOCK BROKING SERVICES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	55/2023	Tower Research Capital Markets India Pvt. Ltd. Vs. SEBI	Trilegal
Sub Matter : Misc. Application/0000245/2023				
	Misc. Application	245/2023	SEBI - DELAY IN FILING REPLY Vs. Tower Reserch capital Market India Pvt. Ltd.	THE LAW POINT
(Main Matter Number :SEBI Appeal/0000055/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>947DISPOSAL-COURTCODE-GDRNAKODA-AT11.30AM.</u></b>				
7	SEBI Appeal	290/2022	SHRI D.B. JAIN AND ANR. Vs. SEBI	Jitendra Sharda Advocate
	SEBI Appeal	494/2022	European American Investment Bank AG Vs. SEBI	Ganesh and Co
Sub Matter(Disposed) : Misc. Application/0000828/2022				
Sub Matter(Disposed) : Misc. Application/0000829/2022				
Sub Matter : Misc. Application/0000830/2022				
Sub Matter(Disposed) : Misc. Application/0001346/2022				
29	Misc. Application	830/2022	European American Investment Bank AG -STAY Vs. SEBI	Ganesh and Co
(Main Matter Number :SEBI Appeal/0000494/2022)				
	SEBI Appeal	544/2022	Arun Panchariya Vs. SEBI	
Sub Matter : Misc. Application/0000967/2022				
Sub Matter(Disposed) : Misc. Application/0000968/2022				
Sub Matter(Disposed) : Misc. Application/0000969/2022				
Sub Matter(Disposed) : Misc. Application/0001360/2022				
	Misc. Application	967/2022	Arun Panchariya-Interim Relief Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000544/2022)				
	Misc. Application	1579/2022	D.B.JAIN AND ANR.-DELAY Vs. SEBI	Jitendra Sharda Advocate
(Main Matter Number :SEBI Appeal/0001031/2022)				
	SEBI Appeal	1031/2022	D.B.JAIN AND ANR. Vs. SEBI	Jitendra Sharda Advocate
Sub Matter : Misc. Application/0001579/2022				
Sub Matter(Disposed) : Misc. Application/0000241/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>402DISPOSAL-COURTCODE-GUINESSFINAL-AT11.35AM</u></b>				
8	SEBI Appeal	696/2022	GUINESS SECURITIES LIMITED AND ANR. Vs. SEBI	Anjali Agrawal Adv
35	SEBI Appeal	697/2022	DHARMENDRA KOTHARI Vs. SEBI	Anjali Agrawal Adv
<b><u>823-DISPOSAL-COURTCODE-MPFAO-AT11.40AM</u></b>				
	Misc. Application	1064/2022	MPF Systems Ltd. and Ors.-DELAY Vs. SEBI	Corporate Advocates Pleaders,
(Main Matter Number :SEBI Appeal/0000747/2022)				
9	SEBI Appeal	747/2022	MPF Systems Ltd. and Ors. Vs. SEBI	Corporate Advocates Pleaders,
Sub Matter :		Misc. Application/0001064/2022		
<b><u>392DISPOSAL-COURTCODE-BROKERREGISTRATION-AT11.45AM</u></b>				
10	SEBI Appeal	1/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND ANAND RATHI COMM. LTD	VAISH ASSOCIATE ADVOCATE
Sub Matter :		Misc. Application/0000413/2023		
	SEBI Appeal	2/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND MOTILAL OSWAL COMM. BROKER LTD	VAISH ASSOCIATE ADVOCATE

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	3/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND GEOFIN COMM. LTD	VAISH ASSOCIATE ADVOCATE
	SEBI Appeal	4/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND INDIA INFOLINE COMM. LTD.	VAISH ASSOCIATE ADVOCATE
	SEBI Appeal	5/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND PHILIP COMM. INDIA PVT. LTD.	VAISH ASSOCIATE ADVOCATE
	Misc. Application	189/2023	MOTILAL COMMODITIES PVT. LTD.-STAY Vs. SEBI	OSWAL BROKER Parinam Law Associates
	(Main Matter Number :SEBI Appeal/0000182/2023)			
	SEBI Appeal	179/2023	IIL Commodities Ltd. Vs. SEBI	ALLIANCE LAW
	Sub Matter :	Misc. Application/0000409/2023		
	SEBI Appeal	180/2023	Phillips Commodities India Pvt. Ltd. Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000407/2023		
	SEBI Appeal	181/2023	Anand Rathi Commodities Ltd. Vs. SEBI	Shardul Mangaldas Amarchand
	Sub Matter :	Misc. Application/0000406/2023		
	SEBI Appeal	182/2023	Motilal Oswal Commodities Broker Pvt. Ltd. Vs. SEBI	PARINAM LAW
	Sub Matter(Disposed) :	Misc. Application/0000188/2023		
	Sub Matter :	Misc. Application/0000189/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter :	Misc. Application/0000405/2023		
	SEBI Appeal	192/2023	GEOFIN LIMITED Vs. SEBI	COMTRADE Bodhi Legal
	Sub Matter(Disposed) :	Misc. Application/0000217/2023		
	Sub Matter :	Misc. Application/0000408/2023		
<b><u>652-DISPOSAL-COURTCODE-REGISTRATIONDECLINED-11.50A</u></b>				
11	SEBI Appeal	282/2023	B.N.RATHI PRIVATE LIMITED Vs. SEBI	COMTRADE Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0000275/2023		
	Sub Matter(Disposed) :	Misc. Application/0000276/2023		
	Sub Matter :	Misc. Application/0000673/2023		
	SEBI Appeal	352/2023	COMTRADE SERVICES LTD Vs. SEBI	COMMODITIES Bharucha and Partners
	Sub Matter(Disposed) :	Misc. Application/0000490/2023		
	Sub Matter :	Misc. Application/0000675/2023		
	SEBI Appeal	353/2023	ABANS PRIVATE LIMITED Vs. SEBI	COMMODITIES I RHP Partners
	Sub Matter(Disposed) :	Misc. Application/0000478/2023		
	Sub Matter(Disposed) :	Misc. Application/0000479/2023		
	SEBI Appeal	364/2023	QUADEYE TRADING Vs. SEBI	Regstreet Law Advisors
	SEBI Appeal	367/2023	BALAJI FUTURES PVT. LTD. Vs. SEBI	COMMODITY Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0000439/2023		
	Sub Matter(Disposed) :	Misc. Application/0000440/2023		



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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
54	SEBI Appeal	396/2023	SHARE INDIA COMMODITY BROKERS PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0000472/2023		
	Sub Matter(Disposed) :	Misc. Application/0000473/2023		
	SEBI Appeal	403/2023	CIL COMMODITIES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0000495/2023		
	Sub Matter(Disposed) :	Misc. Application/0000496/2023		
	Sub Matter :	Misc. Application/0000674/2023		
	SEBI Appeal	404/2023	SUSHIL COMMODITIES LIMITED Vs. SEBI	R V Legal
	Sub Matter(Disposed) :	Misc. Application/0000499/2023		
	Misc. Application	574/2023	MARWADI COMMODITY BROKER PVT. LTD.-DELAY Vs. SEBI	Suresh Gupta, Advocate
	(Main Matter Number :	SEBI Appeal/0000424/2023)		
	SEBI Appeal	408/2023	EUREKA COMMODITY BROKERAGE PVT. LTD. Vs. SEBI	RHP Partners
	Sub Matter(Disposed) :	Misc. Application/0000578/2023		
	Sub Matter(Disposed) :	Misc. Application/0000549/2023		
	SEBI Appeal	414/2023	GRESHMA COMMODITIES PRIVATE LIMITED Vs. SEBI	Alliance Law
	SEBI Appeal	421/2023	WAY2WEALTH COMMODITIES PVT. LTD. Vs. SEBI	Trilegal

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	424/2023	MARWADI COMMODITY BROKER PVT. LTD. Vs. SEBI	Suresh Gupta, Advocate
Sub Matter :		Misc. Application/0000574/2023		
	SEBI Appeal	426/2023	PURVAG COMMODITIES AND DERIVATIVES PRIVATE LIMITED Vs. SEBI	Bodhi Legal
Sub Matter :		Misc. Application/0000621/2023		
	SEBI Appeal	439/2023	SAAKETA COMMODITIES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0000557/2023		
Sub Matter(Disposed) :		Misc. Application/0000558/2023		
	SEBI Appeal	445/2023	PRITHVI BROKING PVT. LTD. Vs. SEBI	BODHI LEGAL ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000625/2023		
	Misc. Application	667/2023	HARDIK MULTI-COM BROKING PRIVATE LIMITED-STAY Vs. SEBI	Jitendra Sharda Advocate
(Main Matter Number :	SEBI Appeal/0000468/2023)			
	SEBI Appeal	468/2023	HARDIK MULTI-COM BROKING PRIVATE LIMITED Vs. SEBI	Jitendra Sharda Advocate
Sub Matter :		Misc. Application/0000667/2023		
	Misc. Application	673/2023	SEBI-DELY IN FILLING REPLY Vs. B. N. Rathi Comtrade Private Limited	K Ashar and Co
(Main Matter Number :	SEBI Appeal/0000282/2023)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	674/2023	SEBI-DELY IN FILLING REPLY Vs. CIL Commodities Private Limited	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000403/2023)				
	Misc. Application	675/2023	SEBI-DELY IN FILLING REPLY Vs. Comtrade Commodities Services Limited	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000352/2023)				
	SEBI Appeal	479/2023	JM FINANCIAL COMMTRADE LIMITED Vs. SEBI	Suresh Gupta, Advocate
	SEBI Appeal	480/2023	SSJ COMMODITIES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0000648/2023				
Sub Matter(Disposed) : Misc. Application/0000649/2023				
<b><u>188DISPOSAL-COURTCODE-INSPECTION-AT11.55AM</u></b>				
12	SEBI Appeal	360/2023	SHUBRO SANKHA DAS SARMA Vs. SEBI	Udayan Mukherjee, Advocate
Sub Matter : Misc. Application/0000742/2023				
	Misc. Application	742/2023	SEBI-DELAY IN REPLY Vs. SHUBRO SANKHA DAS SARMA	THE LAW POINT
(Main Matter Number :SEBI Appeal/0000360/2023)				